

DJ and ADJ Courts at
Balurghat

**List of Cases to be heard on 30-04-2020 through Video Conferencing by the Ld Additional District
and Sessions Judge on Roster vide order No. 55 dated 09-04-2020 and addendum to that order
dated 11-04-2020 and order No. 58 dated 16-04-2020**

S.No.	Case Type	Filing No.	Party Name	Name of Advocate	Court No.	Case No.	Fees
1	Criminal Misc Case	373/2020	SUDHANSHU SAHA Vs West Bengal Government	Soumyadip Goswami	1	218/2020	0
2	Criminal Misc Case	374/2020	HIKESH BARMAN Vs West Bengal Government	Mritunjoy Singha Roy	1	219/2020	0
3	Criminal Misc Case	375/2020	MOSLEM MONDAL @ SARKAR Vs West Bengal Government	Mritunjoy Singha Roy	1	220/2020	0
4	Criminal Misc Case	166/2020	SOMNATH KAR Vs State of West Bengal	Rajat Narayan Kundu	1	111/2020	0
5	Criminal Misc Case	167/2020	BISWAJIT CHAKRABORTY Vs State of West Bengal	Rajat Narayan Kundu	1	112/2020	0
6	Criminal Misc Case	168/2020	SUBODH PRAMANIK Vs State of West Bengal	Rajat Narayan Kundu	1	113/2020	0
7	Criminal Misc Case	169/2020	DHAMAL ROY Vs State of West Bengal	Rajat Narayan Kundu	1	114/2020	0
8	Criminal Misc Case	170/2020	GOBINDA KUMAR ROY Vs State of West Bengal	Rajat Narayan Kundu	1	115/2020	0
9	Criminal Misc Case	315/2020	AMINUL MONDAL Vs West Bengal Government	Debasish Chakraborty	1	161/2020	0
10	Criminal Misc Case	364/2020	BUBAI DAS Vs West Bengal Government	SHASWAT A CHAKI	1	209/2020	0

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S.No.	Case Type	Filing No.	Party Name	Name of Advocate	Court No.	Case No.	Fees
11	Criminal Misc Case	367/2020	GOBINDA CHANDRA PAUL AND ANOTHER and 1 Others Vs West Bengal Government	Arindam Chatterjee	1	212/2020	0
12	Criminal Misc Case	368/2020	RABIUL ISLAM Vs West Bengal Government	Debasish Karmakar	1	213/2020	0
13	Criminal Misc Case	369/2020	RABI MURMU Vs West Bengal Government	Debraj Chakraborty	1	214/2020	0
14	Criminal Misc Case	371/2020	KABITA DAS AND ANOTHER Vs West Bengal Government	Debasish Karmakar	1	216/2020	0
15	Criminal Misc Case	157/2020	BAYALI KALANDAR ALI Vs State of West Bengal	Sahajan Ali	1	102/2020	0
16	Criminal Misc Case	193/2020	MONIRUL ISLAM AND 02 ORS. Vs State of West Bengal	Rajat Narayan Kundu	1	138/2020	0
17	Criminal Misc Case	309/2020	DINESH BASFORE @ JAMAI Vs West Bengal Government	Krishnadas Das	1	155/2020	0
18	Criminal Misc Case	313/2020	ARIFUL MONDAL Vs West Bengal Government	Tarun Sarkar	1	159/2020	0
19	Criminal Misc Case	314/2020	SONAMAN DAS Vs West Bengal Government	Tarun Sarkar	1	160/2020	0
20	Criminal Misc Case	324/2020	AFSAR ALI Vs West Bengal Government	Debasish Chakraborty	1	170/2020	0
21	Criminal Misc Case	348/2020	MITHU SAHA @ MINTU @ MITHUN Vs West Bengal Government	Sudip Kumar Roy Choudhury	1	194/2020	0

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22	Criminal Misc Case	361/2020	SUJIT NATTA Vs West Bengal Government	Antim Roy	1	207/2020	0
23	Criminal Misc Case	372/2020	ANJALI KARMAKAR AND ANOTHER and 1 Others Vs West Bengal Government	Arindam Chatterjee	1	217/2020	0

END OF LIST
